

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

OA. 1340 of 1997

Date of Order: 4.8.98.

Present: Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman.
Hon'ble Mr. S. Dasgupta, Administrative Member.

DEBDAS MUKHERJEE & ORS.

-VS-

UNION OF INDIA & ORS.

For the petitioners: Mr. C. R. Bag, counsel/
Mr. C. S. Bag, counsel.
For the respondents: Mr. S. K. Duttta, counsel.

O R D E R

It is submitted by Mr. Bag on instructions that the petitioners do not want to proceed with this matter. In support of his contention he has produced copies of two letters written by two applicants to the General Manager, Farakka Barrage Project, which are kept on record.

Under the circumstances, the application is dismissed for 'non-prosecution'. No order as to costs:


(S. Dasgupta),
Member(A)


(S.N. Mallick)
Vice-Chairman.

sb.